



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 14th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
57	WP(C)/7233/2022 B/O	M/S MASTER (INDIA) BREWING COMPANY AND 2 ORS Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. B SHARMA MR. H DAS	SC, PNB SC, EXCISE DEPTT.
<u>ADMISSION</u>				
58	WA/134/2022 B/O	CHITRA BARUAH Versus THE CENTRAL BANK OF INDIA AND 3 ORS.	MR H DAS MR. B C DEKA	SC, CENTRAL BANK OF INDIA
<u>ORDERS</u>				
59	I.A.(Civil)/2893/2022 FIXED in Cus.Ref./1/2022	SMTI. NEMLUNI Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
	WITH Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2902/2022 in Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL	MR N DASGUPTA
60	WITH Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2897/2022 in Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA

WITH
I.A.(Civil)/2950/2022
in Cus.Ref./2/2022

SUBIR MODAK
Versus
THE COMMISSIONER OF CUSTOMS
(PREVENTIVE) AND ANR.

MR N DASGUPTA
MS P SIKDAR

SC, CUSTOMS

61 **WITH**
Cus.Ref./3/2022

THE COMMISSIONER OF CUSTOMS
(PREVENTIVE)
Versus
RONNIE ZOLIANGGURA

MR. S C KEYAL
SC, CUSTOMS

WITH
I.A.(Civil)/2918/2022
in Cus.Ref./3/2022

THE COMMISSIONER OF CUSTOMS
(PREVENTIVE) AND ANR
Versus
RONNIE ZOLIANGGURA

MR. S C KEYAL

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
4)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
5)	MR H S KALSI	09-11-2022	To	19-11-2022
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9)	MR I AHMED	14-11-2022	To	18-11-2022
10)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/7309/2019 FIXED, WITH LCR	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC MR. A R SIKDAR ASSTT.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/1643/2021 in WP(C)/7309/2019	JONGLU ALI @ JANGLU ALI Versus THE UNION OF INDIA AND 5 ORS. E	MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/1296/2022 WITH LCR	MAKIBUR RAHMAN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/1614/2022 WITH LCR	SORHAB ALI @ MD. SAURAV ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/3448/2022 WITH LCR	MD. KAYSAR ALI @ KAYSAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T

30	WITH WP(C)/4279/2022 WITH LCR	MD. AMSER ALI @ AMSAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM SC, ECI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WITH WP(C)/4282/2022 WITH LCR	MD. SARAFAT ALI @ SHARAFAT ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/4802/2022 FIXED, WITH LCR	SHUKORUN NESSA @ SUKUR NAHAR AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/6615/2022 FIXED	MUSSTT JAHURA KAHTUN Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/7076/2022 FIXED	HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

35	WP(C)/737/2021 FIXED, WITH LCR	RABINDRA MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER DR. C R BORUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WITH WP(C)/7952/2019	HIRALAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. B HUSSAIN MR A H AHMED MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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16)	MR. A DUTTA	14-11-2022	To	21-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/7111/2022 FIXED	ABDUL LATIF SK AND 44 ORS Versus THE STATE OF ASSAM AND 68 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, REVENUE
54	WP(C)/7134/2022 FIXED	SISHIR DEY AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, GHC
55	WP(C)/7230/2022 B/O	PARAG MEDHI Versus UNION OF INDIA AND 3 ORS.	MR. R SARMA MR. K KONWAR	DY.S.G.I.
HEARING				
56	WP(C)/815/2014 FIXED	RAJIB LAHON Versus THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
57	WP(C)/2275/2014 B/O	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
58	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
WITH				
59	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
63	Cont.Cas(C)/614/2022 FIXED	ARABINDA DAS Versus BIJOYA CHUODHURY AND ANR	MR. D P BORAH MS. S BORO MR B PAUL	SC, ELEM. EDU
64	WP(C)/7211/2022 B/O	JYOTI MOHAN NATH AND 4 ORS Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	SC, G U
<u>ADMISSION</u>				
65	WP(C)/5572/2020 FIXED	NRIPENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
66	WP(C)/4781/2021 FIXED	MADHU BAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU. MS. P CHUTIA
67	WP(C)/5652/2021 FIXED	HARKHALI YADAV Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
<u>ORDERS</u>				
68	WP(C)/2786/2021 B/O	DR. SARANGADHAR BARAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M DEKA MR D K ROY MS. I KAKATI	SC, HIGHER EDU
69	Cont.Cas(C)/529/2022 B/O	ABDUR ROHIM Versus DR. BIJOYA CHOUDHURY ,ACS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
70	WP(C)/2359/2022 B/O	ARUP KUMAR SAHA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ELEM. EDU GA, ASSAM MR. A DHAR (R6) MISS S ROY (R6) MD F FARIDI (R6)

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
56	WP(C)/5663/2021 B/O	BISOMBAR RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM MR. M DUTTA (R2-R5) MS S DEV (R2-R5) MR J MAHANTA (R2-R5)
MOTION				
57	WP(C)/3553/2021 FIXED	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
58	WP(C)/6339/2021 FIXED	AMLAN JYOTI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D KONWAR SR. ADV. MS M DAS MR. P SAIKIA	MR. K GOGOI (GA,ASSAM) SC, EXCISE DEPTT.
59	WP(C)/7014/2022 FIXED, CONNECTED WITH ITEM NO. 55 IN THE DAILY CAUSE LIST	ABHISHEK MITTAL Versus UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
60	WP(C)/7138/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	DY.S.G.I. SC, SC, IRCTC
61	WP(C)/7223/2022 B/O	BATCHARAMUKH SOONMOINA YUBAK SANGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR R L CHUTIA	GA, ASSAM
ADMISSION				
62	WP(C)/6086/2022 BY SLIP	SUJIT BORO Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR. P K ROYCHOUDHURY (R-6) MR. N G KUNDU MR G DEKA MS. P UPAMANYU SC, BTC
WITH				
63	WP(C)/5901/2022	RAKHEB DAIMARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/6424/2014 FIXED	TH. DIPEN KUMAR SINGHA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMAR-5 SC, WATER RESOURCE
53	WITH WP(C)/7159/2021	TH DIPEN KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA	MR. D MOZUMDER (R-5) MR. S BISWAS (R-5) MS D DEVI (R-5) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
ORDERS				
54	Cont.Cas(C)/492/2019 FIXED	JAMAL AHMED BARBHUIYA Versus ABDUL RAUF AND ORS.	MR. S ROY MR. M H LASKAR	MR. M NATH (R-4) MR G BAISHYA MR. A ROY MR. A BHATTACHARJEE (R-4) MR. A BHATTACHARJEE (R-4) MD. A HASSAN MS. B BORA
55	I.A.(Civil)/3297/2022 FIXED in WP(C)/7005/2022 WITH WP(C)/7005/2022	MRIDUL BORAH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. MRIDUL BORAH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, C.G.C. DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
4)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
5)	MR H S KALSI	09-11-2022	To	19-11-2022
6)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
7)	MR. R P SINGH	15-11-2022	To	25-11-2022
8)	MR. N SHARMA	16-11-2022	To	16-11-2022
9)	MR I AHMED	14-11-2022	To	18-11-2022
10)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
11)	MR S C PANDIT	14-11-2022	To	14-11-2022
12)	MS. S SARMA	12-11-2022	To	04-12-2022
13)	MR. M SARANIA	14-11-2022	To	15-11-2022
14)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
15)	MR J CHOPRA	21-11-2022	To	25-11-2022
16)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 14th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	RSA/35/2015 WITH LCR, B/O	GOPAL DEY Versus HARENDRA DAS	MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MRG P BHOWMIK MS.J PAUL MR.R HAZARIKA
MOTION				
51	Tr.P.(C)./112/2022 B/O	SMTI. MOUMITA BARUAH Versus BIKRAM RAJKHOWA	MR. A K GUPTA MR. R S MISHRA	
ORDERS				
52	MFA/41/2016 FIXED	ORIENTAL INSURANCE CO. LTD. Versus HARESWAR DEKA and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA	MR.A J SARMA(R-1) MR.S K GHOSH(R-1) MR G ALAMR-1 MR.H ROHMAN(R-1)
53	MACApp./132/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	

LEAVE NOTE OF ADVOCATES FOR 14/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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12)	MS. S SARMA	12-11-2022	To	04-12-2022
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16)	MR. A DUTTA	14-11-2022	To	21-11-2022



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[For Monday,14th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	CRP(IO)/157/2022 FIXED	PUTHIMON @ JAHIRAN NESSA AND 3 ORS Versus ABDUL MALEK	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MS S DAS	MR. U C RABHA MR F U BARBHUIYA MR. S M SARMA
ORDERS				
50	MACApp./36/2012 WITH LCR, FIXED	SEEMA PAUL AND 4 ORS Versus THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. and ORS,	MR.S C BISWAS MR. A R AGARWALA MR.R HUSSAIN MD.K ALI MS.R LAILA	MS. R D MOZUMDAR (r-4) MR.R C PAUL MS.S ROY MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)
51	I.A.(Civil)/3560/2019 FIXED in MACApp./43/2019	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	WITH MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS		
52	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
53	CRP/108/2022 FIXED	SUTAPA DEY and 4 ORS. Versus BHAGWATI DEVI KHEMANI and 4 ORS.	MR P S DEKA	MR G RAHUL

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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SUPPLEMENTARY CAUSELIST

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[For Monday, 14th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2945/2022 B/O	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
2	Bail Appln./2985/2022 B/O	MD. MASHARUDDIN AND ANR. Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
3	Bail Appln./3022/2022 B/O	ROTON SINGNER Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
<u>MOTION</u>				
4	AB/3350/2022 B/O	ABDUL HAMID AND 2 ORS. Versus THE STATE OF ASSAM	MR A BHATTACHARYA I. SINGH MR T CHHETRI	PP, ASSAM
<u>ADMISSION</u>				
5	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
7	Bail Appln./2459/2022 FIXED	ARJUN CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER N ALAM MS. M BARUAH	PP, ASSAM
8	Bail Appln./2777/2022 FIXED	BISWAJIT DEY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
9	Bail Appln./2813/2022 FIXED	PURNIMA HAZARIKA Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM

10	Bail Appln./2816/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI	PP, ASSAM
11	Bail Appln./2823/2022 FIXED	MINTU BORAH Versus THE STATE OF ASSAM		PP, ASSAM
12	Bail Appln./2826/2022 FIXED	PARUL BAISHYA AND 2 ORS Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
13	Bail Appln./2860/2022 B/O	RAJU THAKUR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
14	Bail Appln./2866/2022 FIXED	DEBEN RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
15	Bail Appln./2949/2022 FIXED	KALAM MUDDIN SK Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM

BAIL HEARING

16	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
17	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
18	AB/4216/2021 FIXED	BIMALA PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
19	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
20	AB/2364/2022 FIXED	FAZLUL ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
21	AB/2534/2022 FIXED	TAMSER ALI @ TANGSER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
22	AB/2609/2022 FIXED	ABDUL MAJID @ HARU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
23	AB/2695/2022 FIXED	TERANI BIBI Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
24	AB/2697/2022 FIXED	MRS. MANJULA RAY AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
25	AB/2723/2022 FIXED	WAJED ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
26	AB/2843/2022 FIXED	JAINUDDIN AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
27	AB/2846/2022 FIXED	MUZIBUL ISLAM @ MUJIBUL HAQUE MAJUMDER AND 9 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
28	AB/2848/2022 FIXED	SHYAM SUNDAR CHOUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MS. M BARUAH	PP, ASSAM
29	AB/2862/2022 FIXED	EDISON NARZARY Versus THE STATE OF ASSAM	MR. M NATH MR. A ROY	PP, ASSAM

30	AB/2932/2022 FIXED	JAKIR AHMED LASKAR Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MR. R A MAZUMDER	PP, ASSAM
31	AB/2980/2022 FIXED	RAJ BARUAH Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM
32	AB/2981/2022 FIXED	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(CrI.)/647/2022 in AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
33	WITH Bail Appln./2613/2022	NUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
34	AB/3012/2022 FIXED	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM
35	AB/3022/2022 FIXED	JIYABUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY MR M RAHMAN	PP, ASSAM
36	AB/3079/2022 FIXED	SIDDIK ALI AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
37	AB/3124/2022 FIXED	SALEUHDDIN AHMED Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
38	AB/3132/2022 FIXED	MD. SAMSUL ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
39	AB/3133/2022 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
40	AB/3134/2022 FIXED	LALCHAN ALI AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
41	AB/3146/2022 B/O	AKHTARA BEGUM Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
42	WITH AB/2628/2022	RABBUL HUDA Versus THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
43	WITH AB/3127/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
44	WITH AB/3213/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM
45	WITH AB/3258/2022	BARASHA KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
4)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
53	AB/2982/2022 AT 10:30 AM	AJIT KR SARKAR Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR S A SIKDER	PP, ASSAM
<u>MOTION (BA)</u>				
54	Bail Appln./2959/2022 FIXED	MAHABIR JAIN SHYAMSUKHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	SC, CBI
55	Bail Appln./3033/2022 B/O	RUHAN KAKATI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
56	Bail Appln./3036/2022 B/O	SAHABUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. M S HUSSAIN	PP, ASSAM
<u>MOTION</u>				
57	CrI.Pet./1142/2022 B/O	SUSHANT KOHLI Versus UNION OF INDIA AND 22 ORS	MR. S MITRA MR A K BORO MR. R NATH	SC, ED
58	AB/3323/2022 BY SLIP	MOSFIQUL RAHMAN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
59	AB/3347/2022 B/O	BHASKAR ROY Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
60	AB/3348/2022 B/O	DIPJYOTI KALITA Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
61	AB/3349/2022 B/O	DHEERAJ PATEL Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM

62	AB/3351/2022 B/O	ARUPJYOTI BAISHYA Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
63	AB/3355/2022 B/O	LAKSHESWAR NATH Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM
64	AB/3358/2022 B/O	LAKSHI NANDAN MAJUMDAR Versus THE STATE OF ASSAM	MR B M DEKA MS D MAHANTA	PP, ASSAM

BAIL HEARING (BA)

65	Bail Appln./2351/2022 FIXED	MOYNA MIYA LASKAR @ MOYNA MIA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
66	Bail Appln./2594/2022 FIXED	UTPAL DAS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

BAIL HEARING

67	AB/2751/2022 FIXED	AFAZ UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
68	AB/2855/2022 FIXED	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
69	AB/3148/2022 B/O	MOIDUL ALI AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
70	AB/3150/2022 B/O	AZGAR AHMED AND ANR. Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM

ORDERS

71	I.A.(CrI.)/693/2022 B/O in CrI.A./9280/2022 WITH CrI.A./9280/2022 (Filing Number) WITH I.A.(CrI.)/9281/2022 (Filing Number)	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR. MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR. A MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR. A	MS. B R A SULTANA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
4)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
5)	MR H S KALSI	09-11-2022	To	19-11-2022
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15)	MR J CHOPRA	21-11-2022	To	25-11-2022
16)	MR. A DUTTA	14-11-2022	To	21-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,14th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

101	I.A.(Civil)/783/2022 FIXED in WP(C)/189/2019 WITH WP(C)/189/2019	NAZNIN HASSAN Versus MAINAJAN KHATUN AND 4 ORS. F MAINAJAN KHATUN Versus THE HINDUSTAN PETROLEUM CORPORATION LTD AND 4 ORS.	MR. N H BARBHUIYA MR. B D KONWAR SR. ADV. MD. A MATLIB MR. R KALITA MR. R DHAR MR H AGARWAL MR J SINGH MR A K AZAD	MR. S BORTHAKUR (R 1-R4) MR. S S ROY (R 1-R 4)
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ADMISSION

102	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
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ORDERS

103	WP(C)/1360/2021 WITH LCR B/O	MAICHANA LASKAR Versus THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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[For Monday,14th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
36	Crl.A./36/2010 AT 10:30 AM	RADHIKA KALITA Versus THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR. U CHOUDHURY (AMICUS CURIAE) MR.H L MAURYA	PP, ASSAM
37	Crl.A./163/2011 AT 10:30 AM	NUR BAHAR ALI Versus THE STATE OF ASSAM	MR.S MUNIR MR.G DAS MR.A RAHMAN	PP, ASSAM
ADMISSION				
38	Crl.Pet./343/2022 WITH LCR 1 FILE, B/O	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	MR. S C BISWAS
ORDERS				
39	Crl.Rev.P./212/2021 FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	PP, ASSAM
40	Crl.Rev.P./261/2021 WITH LCR 1 FILE	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MR N BORO	PP, ASSAM
41	Crl.Pet./866/2022 WITH LCR 1 FILE, FIXED	DR. MONALISA CHOUDHURY Versus MD. IKRAMUL HUDA AND ANR	MR Z HUSSAIN	PP, ASSAM
42	Crl.Pet./955/2022 FIXED	BHASKAR THAKURIA AND ANR. Versus PURABI THAKURIA	MR S BORTHAKUR MS. P BORAH	

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday, 14th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	CRP/23/2020 PART-HEARD, FIXED, BY SLIP	MIHIR KR. SEN AND 6 ORS. Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
11	CRP(IO)/151/2021 WITH I.A.(Civil)/750/2022 in CRP(IO)/151/2021	DR. MIHIR KR SEN AND 6 ORS Versus TEZPUR BANGALI ABOITANIK NATYA SAMAJ AND 2 ORS TEZPUR BANGALI ABOITANIK NATYA SAMAJ Versus DR. MIHIR KR SEN AND 6 ORS	MR. B C DAS MR. S K SINGH MR. P SUNDI MR. A GANGULY	MR. A GANGULY (r-1,2,3) MR. A DUTTA (r-1,2,3) MR. A DHANUKA (r-1,2,3)
ORDERS				
12	MC/5/2022 IN CRP(I/O) 189/2022(D/O), B/O in CRP(IO)/189/2022	PRINCE ALLAUDDIN Versus MD. NASIMUDDIN ANSARI	MS. M BORAH P. SWARGIARY	MR. A SATTAR

LEAVE NOTE OF ADVOCATES FOR 14/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	Crl.Rev.P./278/2019 WITH LCR 1 FILE, B/O	BALORAM GHOSH Versus SOMI DAS	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	MR. K SARMA MR. D DAS MR. B J TALUKDAR
MOTION (BA)				
56	Bail Appln./3032/2022 B/O	SAHABUL ISLAM (F) Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM
MOTION				
57	Crl.Rev.P./28/2022 B/O	BABU SHARMA Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	PP, ASSAM
58	Crl.Rev.P./325/2022 WITH LCR 1 FILE, FIXED	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR S PAUL	PP, ASSAM
59	AB/3343/2022 B/O	ABDUL SALAM SHEIKH @ ABU SALAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
60	AB/3361/2022 B/O	RAKIBA SULTANA Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
BAIL HEARING				
61	AB/1108/2022 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST), FIXED	ABU NASER ZELANI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM

ORDERS

62	I.A.(CrI.)/584/2021 B/O in CrI.Rev.P./10078/2021 WITH CrI.Rev.P./10078/2021 (Filing Number)	AMJAD HUSSAIN @ ANJAD AND 5 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR R LODH	PP, ASSAM
63	I.A.(CrI.)/686/2022 FIXED in CrI.Rev.P./9018/2022 WITH CrI.Rev.P./9018/2022 (Filing Number)	AMJAD HUSSAIN @ ANJAD AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR. A CHOUDHURY	PP, ASSAM
64	CrI.Pet./834/2022 FIXED	M/S GR TRADERS Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
46 AB/3353/2022 B/O	RITURAJ BORUAH @ KANAI AND ANR. Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/11/2022

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